

Title : Introduction of the Finance Bill, 2023

माननीय अध्यक्ष : आइटम नंबर 3, माननीय मंत्री जी।

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I beg to move for leave to introduce a Bill to give effect to the financial proposals of the Central Government for the financial year 2023-2024.

माननीय अध्यक्ष : प्रश्न यह है :

?कि वित्तीय वर्ष 2023-24 के लिए केन्द्रीय सरकार की वित्तीय प्रस्थापनाओं को प्रभावी करने के लिए विधेयक को पुरःस्थापित करने की अनुमति दी जाए?
प्रस्ताव स्वीकृत हुआ।

SHRIMATI NIRMALA SITHARAMAN: Sir, I introduce** the Bill.

माननीय अध्यक्ष: वित्त विधेयक, 2023 पुरः स्थापित किया गया।

? (व्यवधान)

माननीय अध्यक्ष: सभा की कार्यवाही गुरुवार, 2 फरवरी, 2023 को प्रातः ग्यारह बजे तक के लिए स्थगित की जाती है।

12.29 hrs

The Lok Sabha then adjourned till Eleven of the Clock on

Thursday, February 02, 2023/Magha 13, 1944 (Saka).

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** Introduced with the recommendation of the President.